GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO. 3431 TO BE ANSWERED ON 15.03.2018

Schemes for Promotion of Sports

3431. SHRI PARESH RAVAL:
SHRI DEVUSINH CHAUHAN:
SHRI D.S. RATHOD:
SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of the schemes being implemented for promotion of sports in the country during the year 2017-18, State-wise including the State of Chhattisgarh;
- (b) the details of the funds allocated/ spent under these schemes during the said period; and
- (c) whether any stadium of international standards has been constructed in the State of Chhattisgarh and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS {COL. RAJYAVARDHAN RATHORE (RETD.)}

(a) Sports is a State subject and, therefore, it is primarily the responsibility of the State Government to promote sports in the respective States of the country. The Central Government complements/supplements the efforts of the State Governments in this regard.

To encourage sports all over the country thus allowing the population to harness the power ofsports through its cross-cutting influence, namely, holistic development of children & youth, community development, social integration, gender equality, healthy lifestyle, national pride and economic opportunities related to sports development, the Ministry is implementing the Khelo India Scheme. The Scheme aims at development of sports in the entire country, including the State of Chhattisgarh, through its twelve verticals. Salient features of the Khelo India Scheme are given in Annexure – I.

In addition, the Sports Authority of India (SAI), an autonomous organization under the aegis of the Ministry of Youth Affairs & Sports, is implementing a number of sports promotional schemes across the country to identify talented sports persons in the age group of 8-25 years and nurture them to excel at national and international competitions. List of Sports Promotional Schemes of SAI are given as under:

- National Sports Talent Contest Scheme (NSTC)
- Army Boys Sports Company (ABSC)
- SAI Training Centre (STC)
- Special Area Games (SAG)
- Extension Centre of STC/SAG
- Centre of Excellence (COE)
- National Sports Academies (NSA)

Regional Centre-wise list of SAI Centres including the State of Chhattisgarh is given at Annexure-II.

(b) Total fund allocation for the Khelo India Scheme for the year 2017-18 is Rs.350 crore. Details of funds spent under the Scheme during the year 2017-18 are given at Annexure – III.

The details of funds allocated/spent under various SAI promotional schemes during 2017-18 is placed at Annexure – IV.

(c) No, Madam.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 3431 FOR 15.03.2018 ASKED BY SHRI PARESH RAVAL, SHRI DEVUSINH CHAUHAN, SHRI D.S. RATHOD AND SHRIMATI KAMLA DEVI PAATLE, MPS, REGARDING SCHEMES FOR PROMOTION OF SPORTS

Annexure - I

Salient features of the Khelo India Scheme

Vision

To infuse sports culture and achieve sporting excellence in the country.

Mission

To encourage sports for all thus allowing the population across gender and all age groups to harness the power of sports through its cross-cutting influence, namely, holistic development of children & youth, community development, social integration, gender equality, healthy lifestyle, national pride and economic opportunities related to sports development.

The Khelo India Scheme would include the following components/ objectives:-

- i. Play Field Development
- ii. Community Coaching Development
- iii. State Level Khelo India Centres
- iv. Annual Sports Competitions
- v. Talent Search and Development
- vi. Utilisation and Creation/ Upgradation of Sports Infrastructure
- vii. Support to National/Regional/State Sports Academies
- viii. Physical Fitness of School going Children
- ix. Sports for Women
- x. Promotion of Sports among persons with disabilities
- xi. Sports for Peace and Development
- xii. Promotion of rural and indigenous/tribal games

The various components are briefly explained in succeeding paragraphs.

1. Play Field Development: A National inventory of playfields and sports infrastructure will be prepared on a Geographic Information System (GIS) platform for their optimum utilisation. In order to put in place a strong institutionalized mechanism for preserving, protecting, developing and promoting playfields, State and district playfield Associations will be created in all States/UTs on the lines of National Playfield Association of India (NPFAI). District and State level Associations will register existing play areas, map them on the GIS platform and affiliate with the National Playing Fields Association (NPFAI) through district and State associations, thereby creating a National database. Development of playgrounds in all gram

panchayats can be taken upin convergence with the scheme of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and any other scheme(s) of the State Government/Central Government. It would also include development of model playfields on pilot basis.

- **2. Community Coaching Development :** A cascading model of Community Coach Development will be adopted for development of community coaches across the country. This will involve skill development and certification system. A short term community coaching development programme will be evolved and identified Physical Education Teachers (PETs) nominated by States/UTs will be trained as master trainers or coach developers. Such Master Trainers will, in turn, train other PETs/Volunteers in their respective States/UTs as community coaches and develop teams at community level. Online courses for community coach development will also be developed at primary and advanced levels.
- 3. State Level Khelo India Centres: A large number of sports infrastructure set up throughout the country are not being utilised optimally due to lack of coaches/part-time coaches, supports staff such as physiotherapists and masseurs, equipment, proper field of play, consumables, day boarding facilities, etc., as well as lack of adequate financial support for meeting recurring expenditure. Accordingly, it is proposed to support better utilization of sports infrastructure belonging to States/UTs through suitable Memorandum of Understanding (MoU) and provide support for engagement of coaches, providing day-boarding facilities as per the Sports Authority of India (SAI) Scheme.
- 4. Annual Sports Competitions: Khelo India will be the basic platform to showcase sporting skills and accordingly become a platform for talent spotting at the national level and providing development pathways for gifted and talented children to achieve excellence. The Central Government will organize the following National level competitions, i.e., Khelo India National School Games and Khelo India National University Games, in respect of priority sports disciplines at various places across the country by associating concerned National Sports Federations (NSFs) and School Game Federation of India (SGFI) and University Sports promotion bodies including Association of Indian Universities (AIU).
- 5. Talent Identification and Development: The National competitions involving schools, colleges, Universities and NSFs under Khelo India Scheme, National Championships, and National Sports Talent Search Portal of SAI, will provide a platform for identification of talented sports persons in priority Sports disciplines in which the country has potential/advantage. In addition to selection of prize winners, the duly constituted talent identification committee may also adopt globally accepted scientific methods to spot and identify talent in various sports disciplines. Identification of sporting talent will involve conduct of pan-India trials of children by Talent Scouts (to be engaged for the purpose), in association with States/UTs.

6. Utilization and Creation of Sports Infrastructure

Majority of the schools, colleges and even Universities lack proper play grounds as well as sporting infrastructure in the country. Efforts will be made to utilize the existing available sports infrastructure through a system of active management committee consisting of players and members of neighborhood community as well all over the country especially those under the control of Central Government/State Governments. A suitable mechanism will be evolved to identify gaps in availability of sporting infrastructure across the country and fill these gaps with support under Khelo India. Scheme of Khelo India will also be converged with Members of Parliament Local Area Development (MPLAD) Scheme. The States may also provide for convergence of Member of Legislative Assembly Local Area Development (MLALAD) Scheme with Khelo India Scheme. This Component will have the following two sub components:

- i. University Centre of Excellence Programme: For setting up centers of sporting excellence in selected Universities.
- ii. Creation of Appropriate Sports Infrastructure: Under this component, grants-in-aid will be provided to States/ UTs, SAI etc. to develop critical sports infrastructure and other infrastructure where there are gaps.
- 7. Support to National/ Regional/State Sports Academies: The sports talents identified under the Scheme will be given the option to join SAI National Sports Academies, State Sports Academies and Sports Schools or Sports Academies established by private sector. Grants-in-aid will be provided for establishment, operation and maintenance of sports academies in respect of identified disciplines to Sports Authority of India, State Governments or to private sector or sports person under Public Private Partnership (PPP) mode for facilitating and supplementing Long Term Athlete Development (LTAD) programme (for 8 years). At least one academy for Para Athletes will be supported.
- **8. Physical Fitness:** An effort will be made to implement a component of physical fitness across all schools in India under Khelo India. National Physical Fitness parameters will be evolved region- wise and a tool kit will be provided to each school to evaluate physical fitness of all school going children throughout the country, in all States/UTs. A mechanism will be evolved to perform an advisory role for integration of Sports and physical education. Sports will be integrated with School education by making it a compulsory subject for which marks will be awarded. This will be done in conjunction with the Department of School Education & Literacy.
- **9. Sports for Women:** While all the components of the Khelo India Scheme are gender neutral and afford opportunities to women too for participating in sporting activities and development of sports, it is proposed to hold annual national competitions for women. Emphasis will be laid on such sports disciplines where there is less participation of women so that more number of women will participate in such sports disciplines.
- 10. Sports for Peace & Development: The Government of India, under the Special Package for J&K is providing funds to the tune of Rs.200 crore for enhancement of sports facilities in the State. To ensure optimal utilization of these infrastructure, soft support in terms of coaches, equipment, consumables, technical support, competition etc. will be provided. Efforts will be made to organize block level competitions in respect of sports disciplines popular

in the State of J&K for positive engagement of youth. Similar efforts will also be made in case of other extremism and terrorism affected and other disturbed areas.

- 11. Promotion of sports among persons with disabilities: Financial assistance will be provided to States/UTs and SAI for creation of specialist sports infrastructure for persons with disabilities. Funds required for making stadia disabled friendly / barrier free will be accessed from Scheme for Implementation of Persons with Disabilities Act (SIPDA) of Department of Empowerment of Persons with Disabilities. The funds provided under this head will be used for classification of players, equipment, training and preparation of teams for Paralympic Games and disciplines and competitions.
- 12. Promotion of rural and indigenous/tribal games: In order to showcase our rural and indigenous/tribal games, annual competitions will be held annually under the Khelo India Scheme in rural and indigenous/tribal games alternately. A dynamic and interactive website providing information on such games will also be put up. This will not only help disseminate information and pique the curiosity of the present generation about these games but also encourage children and youth to take up these games in a major way, paving way for their future mainstreaming.

Financial Implications

Rs.1756 crore is the estimated expenditure to be incurred during the period from 2017-18 to 2019-20.

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Annexure – II

Details of SAI centres under various schemes (Region-wise)

S. No.	Scheme	Regional Centres	No. of centres
1.	National Sports Talent Contest	RC Bangalore	02
2.	(NSTC) Scheme	RC Kolkata	02
3.		RC Bhopal	01
4.		RC Lucknow	01
5.		RC Gandhinagar	02
6.		RC Chandigarh	01
7.		RC Imphal	01
8.		RC Guwahati	01
9.	Indigenous Games And Martial	RC Kerala	03
10.	Arts Schools (IGMA)	RC Bangalore	01
11.		RC Kolkata	01
12.		RC Mumbai	01
13.		RC, Imphal	02
14.		RC Guwahati	01
15.		RC Chandigarh	01
16.	Adopted Akharas	RC Mumbai	13
17.		RC Gandhinagar	01
18.		RC, Sonepat	16
19.		RC Chandigarh	03
20.		RC Bhopal	03
21.		RC Lucknow	06
22.		RC Guwahati	01
23.		RC Kolkata	01
24.	Army Boys Sports Companies	RC Guwahati	02
25.	Scheme (ABSC)	RC Kolkata	02
26.		RC Mumbai	04
27.		RC Bangalore	06
28.		RC Kerala	01
29.		RC Sonepat	01
30.		RC Lucknow	08
31.		RC Bhopal	02
32.		RC Chandigarh	01
33.	Sai Training Centers (STC)	RC Bangalore	08

S. No.	Scheme	Regional Centres	No. of centres
34.		RC Kerala	08
35.		RC Bhopal	05
36.		RC Lucknow	06
37.		RC Chandigarh	06
38.		NIS Patiala	01
39.		RC Sonepat	05
40.		RC Kolkata	08
41.		RC Gandhinagar	04
42.		RC Mumbai	03
43.		RC Imphal	02
44.		RC Guwahati	03
45.	Special Area Games (SAG)	RC Kolkata	08
46.		RC Kerala	03
47.		RC Imphal	03
48.		RC Guwahati	04
49.		RC Bhopal	01
50.		RC Chandigarh	01
51.	Extension Centre of STC/ SAG	RC Mumbai	09
52.	Centers	RC Gandhinagar	15
53.		RC Chandigarh	14
54.		RC Sonepat	08
55.		RC Bhopal	02
56.		RC Lucknow	10
57.		RC Kerala	12
58.		RC Bangalore	01
59.		RC Kolkata	06
60.		RC Imphal	05
61.		RC Guwahati	04
62.	Centre Of Excellence (COE)	RC Gandhinagar	01
63.	Scheme	RC Mumbai	02
64.		RC Bhopal	01
65.		RC Sonepat	02
66.		NIS Patiala	01
67.		RC Bangalore	01
68.		RC Kerala	02
69.		RC Kolkata	02
70.		RC Lucknow	01
71.		RC Imphal	01
72.		RC Guwahati	01
73.	SAI National Sports/Regional Academies (NS/RA) Scheme	Delhi	06
74.		Kerala	03

S. No.	Scheme	Regional Centres	No. of centres
75.		Madhya Pradesh	01
76.		Andhra Pradesh	01
77.		Haryana	01
78.		Manipur	1
79.		West Bengal &	2
		Odisha	

Note: In the State of Chhattisgarh, under SAI Regional Centre Bhopal, SAI Training centres are in Raipur and Rajnandgaon.

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<u>Annexure – III</u>

State wise details of funds approved for release under Khelo India for the year 2017-18 (Position as on 28.02.2018)

(Rs. in crore)

S. No	Name of the State/ UT	Infrastructure	Sports Competition	Total
1	Andhra Pradesh	9.00	-	9.00
2	Arunachal Pradesh	6.25	-	6.25
3	Assam	15.20	-	15.20
4	Bihar	-	-	-
5	Chhattisgarh	2.50	-	2.50
6	Goa	-	0.12	0.12
7	Gujarat	8.50	-	8.50
8	Haryana	12.50	0.30	12.80
9	Himachal Pradesh	-	-	-
10	Jammu & Kashmir	1.00	2.16	3.16
11	Jharkhand	-	-	-
12	Karnataka	8.75	-	8.75
13	Kerala	-	-	-
14	Madhya Pradesh	9.50	-	9.50
15	Maharashtra	7.00	-	7.00
16	Manipur	5.29	_	5.29
17	Meghalaya	-	_	-
18	Mizoram	4.30	-	4.30
19	Nagaland	3.00	-	3.00
20	Odisha	11.56	-	11.56
21	Punjab	6.00	-	6.00
22	Rajasthan	20.42	0.27	20.69
23	Sikkim	-	-	-
24	Telangana	3.50	-	3.50
25	Tamil Nadu	10.00	-	10.00
26	Tripura	2.50	-	2.50
27	Uttarakhand	9.30	0.10	9.40
28	Uttar Pradesh	6.00	-	6.00
29	West Bengal	6.50	_	6.50
	UTs			
30	A & N Islands	-	-	-
31	Chandigarh	-	-	-
32	Daman & Diu	-	-	-
33	Lakshadweep	-	-	-
34	Puducherry	-	-	_
35	SAI (New Delhi)	14.62	65.63	80.25
36	Special Olympic Bharat	-	6.07	6.07
	Total	183.19	74.65	257.84

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<u>Annexure – IV</u>

Details of funds allocated/spent under various SAI promotional schemes during 2017-18

Statement showing grants released (allocated) and expenditure under North East Region			
	(Rs. in crore)		
Name of the Scheme	2017-18		
	Alloc.	Exp.	
		upto Jan 18	
National Sports Talent Contest	0.15	0.03	
Army Boys Sports Companies	1.00	0.00	
Special Area Games	6.20	6.58	
SAI Training Centres (Including Ext. Centres and			
NSA)	7.20	3.45	
Centres of Excellence	0.45	0.43	
Total	15.00	10.49	
Coaches salaries & other misc exp.	12.00	9.53	
Salaries & other misc. expenses of establishment			
& field staff	2.00	5.23	
Sports Sciences & Medical Centre	1.00	0.14	
Equipment Support	3.00	0.55	
Operation & Maintenance of stadia	2.00	0.88	
Academic Programme	1.00	0.29	
Capital Projects/Construction Works	10.00	26.17	
Pension	3.00	0.00	
Grand Total	49.00	53.28	

Statement showing grants released(allocated) and expenditure under other than North East Region (Rs. in crore) Name of the Scheme 2017-18 Alloc. Exp. upto Jan 18 National Sports Talent Contest 1.00 0.36 Army Boys Sports Companies 10.00 11.62 Special Area Games 8.00 7.12 SAI Training Centres (Including Ext. Centres and 52.00 44.93 NSA) Centres of Excellence 4.00 2.03 **75.00** Total 66.06 105.00 84.07 Coaches salaries & other misc exp. Salaries & other misc. expenses of establishment & 47.00 39.26 field staff Sports Sciences & Medical Centre 5.00 0.67 **Equipment Support** 10.00 4.26 Operation & Maintenance of stadia (Delhi) 65.00 64.27 Operation & Maintenance of stadia (Units/Centers) 30.00 18.75 Academic Programme 8.00 2.86 Capital Projects/Construction Works 20.00 45.33 Capital Expenditure Establishment and Other Misc Expenses 200.00 122.02 Loans & Advances 2.00 0.22 Operation & Maintenances of Staff Houses 2.00 0.35 Computerised Sports Data Bank 2.00 0.50 **Grand Total** 571.00 448.62
